

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. CPC 39 of 1999
(O.A. 1092 of 1996)

Present : Hon'ble Mr. B. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

SMT. ARATI BANERJEE

VS.

R.N. MALHOTRA (S. E. RLY.)

For the applicant : None

For the respondents : Mr. K. Chakraborty, counsel

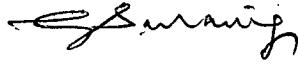
Heard on : 20.4.2000

Order on : 20.4.2000

O R D E R

When the matter is taken up for orders, none appears for the applicant. Ld. counsel, Mr. K. Chakraborty appears on behalf of the alleged contemners. It appears from the records that the applicant did not comply with the order dated 17.2.2000 passed by this Tribunal in this matter.

2. Considering the above, the contempt petition is hereby disposed/awarding no costs.



MEMBER(A)


MEMBER(J)